

High Court of Himachal Pradesh, Shimla-171001

No. HHC/GAZ/14-48/74-XI-

Dated:- 22.05.2017

Corrigendum

It is hereby notified that the names of candidates **Sh. Kapil Dev Sharma** and **Sh. Kapil Mohan Gautam** stand included in the list of eligible candidates (General Category) already uploaded on website of High Court on 15.05.2017 whereas the candidature/application of **Sh. Amit Sharma** appearing at **Sr. No. 91** of the list of eligible candidates (General Category) has been ordered to be rejected.

By Order

Vineet Sharma
Registrar (Rules)